

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 280 of 2016**

**Dated: 29<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr.I.J.Kapoor, Technical Member**

**In the matter of:-**

**Rajasthan Rajya Vidyut Utpadan Nigam Ltd. .... Appellant (s)  
Vs.  
Rajasthan Electricity Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta  
Ms. Himanshi Andley for R.1

**ORDER**

Learned counsel for Respondent No.1 states that Respondent No.1 does not wish to file any reply. It is represented that pleadings are complete.

List the matter for hearing on **10.07.2017.**

**(I.J.Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/kt